

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

NOTIFICATION

No: 3 of 2022/RG/GS

Dated: 12/01/2022

In continuation to High Court Notification No. 808/RG/GS dated 27.08.2021, the result of following candidate belonging to Jammu province who appeared in the Interview held on 08.08.2021 in the High Court of Jammu & Kashmir and Ladakh for engagement of Research Assistants advertised vide High Court Notification No. 796 dated 01.02.2021 is hereby notified for information of one and all:-

Sr. No.	Roll No.	Name	Parentage	Marks obtained
1	45	Ms. Priyanka Charak	Naseeb Singh R/o H.No.63 Ward No. 7, Bassi Kalan, Teh. Bari-Brahmana Distt. Samba	30

By Order.

(Permod Kumar)
(Permod Kumar)
Joint Registrar (Adm)

No: 396-416/RG/GS

Dated: 12/01/2022

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
4. Director, J&K Judicial Academy, Jammu, for information
5. Registrar Judicial, High Court Wing Jammu/Srinagar.
..... for information.
6. CPC, e-Courts, High Court J&K and Ladakh, with the request to get the same uploaded on the official website of the High Court.
7. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of same.
8. Ms. Priyanka Charak D/o Shri Naseeb Singh R/o H.No.63 Ward No. 7, Bassi Kalan, Teh. Bari-Brahmana Distt. Samba Concerned Applicant

(Permod Kumar)
Joint Registrar (Adm)